

Annexure – 3

Name of the Corporate Debtor: Shreebhav Polyweaves Private Limited; Date of Commencement of CIRP: 31-08-2021; List of Creditors as on: 10.01.2023

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

Sl.No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	Raj Radhe Finance Limited	22.09.2021	28,56,06,722.06	28,56,06,722.06	Secured	28,56,06,722.06	-	No	100.00	-	-	-	-	Debt is assigned by State Bank of India to Raj Radhe Finance Limited through assignment of rights under SARFAESI Act. As per the Assignment debt Agreement dated 31/12/2022. an Registered on 09/01/2023
	Total		28,56,06,722.06	28,56,06,722.06	-	28,56,06,722.06	-	-	100.00	-	-	-	-	-